

4

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
---	TP 287/16	Hearing	621A	Levi Strauss (I) P. Ltd.

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SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. M/S. Conscientious Law  
Associates Counsel for Petitioner  
K.V. Anupkash.  
S. Yasser Anfalak  
(8792742542)

  
(13/06/17)

PCS for petitioner is present. Report from ROC is not received. Await report from ROC.

List it on 03.07.2017.

  
MEMBER (J)

  
MEMBER (T)